

केंद्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग/Baba Gangnath Marg
मुनिरका/Munirka, नई दिल्ली/ New Delhi – 110067

Date: 17/03/2021

Sub: Engagement of Officers retired from Central Government as Consultant DR/PS/SO in Central Information Commission on contract basis.

The Central Information Commission proposes to prepare a panel of Officers for engagement as Consultant Deputy Registrar, Consultant PS and Consultant SO who have recently retired from Central Government Services and are willing for engagement as Consultant in the Commission.

2. **Engagement as Consultant DR**

2.1 The Essential Qualifications/Experience are:

- a) Officer should have retired from the post of Under Secretary in the Central Government in the pay level – 11 or above and must have experience in the field of administration, accounts and in general working of the Government.
- b) The officer should have working knowledge of MS Office, Computer handling & Internet browsing.
- c) Age not exceeding 62 years as on closing date for receipt of applications.

2.2 Desirable Qualification/Experience:

- a) Experience in RTI matters will be an added qualification.
- b) Law Graduates will be given preference.
- c) Experience of judicial or legal work in various courts, Government or regulatory authority, Tribunals, Commissions or any other similar forum is desirable.

3. **Engagement as Consultant PS**

- a) Officer should have retired from the post of Private Secretary in the Central Government (Level-8) or above with experience in secretarial work.
- b) The officer should have working knowledge of MS Office, Computer handling & Internet browsing.
- c) Age not exceeding 62 years as on closing date for receipt of applications.

4. **Engagement as Consultant SO**

Susej Kumar
17/3/21

- a) Officer should have retired from the post of Section Officer in the Central Government (Level-8) or above with experience in the field of administration/accounts.
- b) The officer should have working knowledge of MS Office, Computer handling & Internet browsing.
- c) Age not exceeding 62 years as on closing date for receipt of applications.

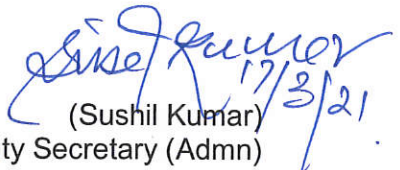
5. **Method of selection:** The engagement will be purely on contract basis. Shortlisted candidates will be called for interview by the selection committee. A panel would be formed of the candidates who qualify the interview and would be engaged as consultant as per the requirement of the Commission.

6. The **terms and conditions** of their appointment will be as follows:-

- 1) The term of appointment shall ordinarily be for an initial period not exceeding one year which is extendable by another one year. Beyond two years after the age of superannuation where adequate justification exists, the term may be extended based on a review of the task and the performance of the contract appointee, provided it shall not be extended beyond 5 years after superannuation.
1.2 The consultant shall sign an agreement of confidentiality with the Government of India containing a clause of Ethics and Integrity.
- 2) A fixed monthly amount shall be admissible, arrived at by deducting the basic pension from the pay drawn at the time of retirement. The amount of remuneration so fixed shall remain unchanged for the term of the contract. There will be no annual increment / percentage increase during the contract period. No Increment and Dearness Allowance shall be allowed during the term of the contract.
- 3) They shall not be entitled for perquisite such as HRA, CCA, residential accommodation etc. An appropriate and fixed amount as Transport Allowance for the purpose of commuting between the residence and the place of work shall be allowed not exceeding the rate applicable to the consultant at the time of retirement.
- 4) No TA/DA would be admissible to them for joining the assignment or on its completion.
- 5) During the period of consultancy the Officer would be required to attend to all important items of work pertaining to Commission as assigned by the Commission from time to time.
- 6) During the period of their assignment with the Central Information Commission and also thereafter, it is likely that they may come across certain information of important/confidential nature. They will not divulge any information gathered by them during the period of their assignment to anyone who is not authorized to know/have the same.
- 7) Paid leave of absence will be allowed at the rate of 1.5 days for each completed month of service. Accumulation of leave beyond a calendar year will not be allowed.

Sudhakar
17/3/21

7. **How to Apply:** - Willing retired Officers are requested to send their applications in the prescribed format (complete in all respects) along with the requisite documents i.e. copy of PPO within 30 days from the date of publication of the advertisement in employment news. Applications without the duly filled prescribed pro forma and copy of PPO will not be considered for short listing. The applications in the prescribed format may be forwarded to the following address:- The Deputy Secretary (Admn), Room No. 508, Central Information Commission, Baba Gangnath Marg, Munirka, New Delhi – 110067.


(Sushil Kumar) 17/3/21
Deputy Secretary (Admn)

1. NIC/CIC for uploading on website of CIC.
2. Under Secretary, CS.I Section, DOP&T, Lok Nayak Bhawan, Khan Market, New Delhi – 110003 with request to 'upload this circular on the website of DOP&T.

PHOTO

PROFORMA

ENGAGEMENT OF CONSULTANT IN CENTRAL INFORMATION COMMISSION ON CONTRACT BASIS

1. Name of the applicant
2. Post for which applied DR PS SO
3. Date of Birth :-
4. Contact No. (Mobile No.):-
5. Email Id :-
6. Address for Communication:-
7. Date of joining in Government service:-
8. Date of Superannuation :-
9. Last Pay level and pay:-
10. Name of Ministry/Department from
Which retired (Attach copy of PPO):-
11. Educational Qualifications:-
12. Law degree (yes/no):-
13. Working knowledge of MS Office,
Computer handling & Internet browsing (Yes/No).
14. Details of Experience in RTI matters:-
15. Details of Experience of judicial or legal work:-
(If applying for engagement Consultant DR)
16. Details of Experience in Administration/Accounts:-
(If applying for engagement Consultant SO)
17. Details of Experience working as PS:-
(If applying for engagement Consultant PS)
18. Brief particulars of Experience in the last 10 years

Period		Post held on regular basis with pay level	Ministry/Department	Brief description of duties
From	To			

19. Any other information :

I hereby declare that I have read this document and ready to accept all the term & conditions for engagement of Consultants and the particulars furnished above are true and correct to the best of my knowledge and belief. I further declare that I was clear from vigilance angle at the time of my retirement.

Place:

Dated:

Signature of the applicant